1	2	3	3 (a)	3(b)	(4)
16.	IFFCO-Phulpur-II	864600	Cooperative	Uttar Pradesh	13579
17.	CFCL-Gadepan-II	864600	Private	Rajasthan	11767
18.	GSFC-Baroda	370590	State JV	Gujarat	10550
19.	IFFCO-Kalol	544500	Cooperative	Gujarat	10744
20.	RCF-Thal	1706760	CPSU	Maharashtra	8798
21.	BVFCL-Namrup-II	240000	CPSU	Assam	12645
	SUB TOTAL	16007250			9730
Naphtha/FO/LSHS					
1.	MCFL-Managalore	379500	Private	Karnataka	28391
2.	MFL-Madras	486750	CPSU	Tamil Nadu	33133
3.	SPIC-Tuticorin	620400	Private	Tamil Nadu	31737
4.	ZIL-Goa	399300	Private	Goa	29234
5.	GNVFC-Bharuch	636900	State JV	Gujarat	15848
6.	NFL-Nangal	478500	CPSU	Punjab	25156
7.	NFL-Bhatinda	511500	CPSU	Punjab	25257
8.	NFL-Panipat	511500	CPSU	Haryana	24692
	SUB TOTAL	4024350			26326
	Total	20031600			13064

- Note: 1. RCF-Trombay-V suspended urea production w.e.f. year 2004-05, resumed production in year 2009-10.
 - 2. SPIC-Tuticorin suspended urea production w.e.f. year 2007-08., resumed production in year 2010-11

Train accidents

- *153. SHRI PRABHAT JHA: Will the Minister of RAILWAYS be pleased to state:
- (a) the details of train accidents which occurred during January and February, 2012;
- (b) the details of passengers died/injured during the said period, accidentwise;
- (c) whether it is a fact that Brahmaputra Mail (14055 UP) collided with a goods train on 11 January near Karanpura to Station and a passenger train collided with a heavy vehicle on an unmanned crossing in Kamrup district of Assam;

- (d) if so, the details thereof along with the details of persons who died/were injured;
- (e) whether compensation has been announced to the victims/kins of victims; and
 - (f) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI MUKUL ROY): (a) Category-wise number of consequential train accidents *i.e.*, collisions, derailments, manned level crossing accidents, fire in train and miscellaneous accidents, which took place during January and February, 2012 is as under:-

Type of Accident	January to February, 2012*
Collision	2
Derailment	10
Manned Level Crossing Accident	2
Fire in Train	Ĩ
Miscellaneous	Î
Total	16

Note: The above figures do not include incidents of trespassing at unmanned level crossings caused due to negligence of road vehicle users.

(b) Number of persons who lost their lives and sustained injuries in the above consequential train accidents is as under:-

Type of Accident	January to February, 2012		
	Died	Injured	
Collision	5	44	
Derailment	0	12	
Manned Level Crossing Accident	3	1	
Fire in Train	O	0	
Miscellaneous	O	0	
Total	8	57	

(c) and (d) On 11.01.2012 at about 05.45 hrs, while the Train No. 14055 Up Dibrugarh-Delhi Brahmputra Mail was being admitted in the loop line at Karanpurato Station of Barharwa-Sahibganj section of Malda Division of Eastern Railway, one Goods Train No. UP DC 13189 NRPA Goods which had arrived on the mainline and got disabled due to loco failure, rolled back from the main line and side collided with the incoming 14055 Up Brahmputra Mail. As a result, one coach of Brahmputra Mail

^{*}Figures are provisional.

and one wagon and Brake Van of the Goods Train derailed blocking through communication. 5 passengers of Brahmputra Mail lost their lives in this incident and 9 passengers suffered simple injuries. Statutory inquiry into this incident is being conducted by the Commissioner of Railway Safety (CRS), Northeast Frontier Circle under the Ministry of Civil Aviation. As per the preliminary report of CRS, the accident was caused due to non securing of the disabled Goods Train considering the rising gradient prevailing at Karanpurato Station yard. Accordingly, the cause of the accident has been attributed to Failure of Railway Staff.

On 03.02.2012 at about 09.15 hrs., while the Train No. 55805 New Bongaigaon -Guwahati passenger was on run between Mirza and Azara Stations of Kamakhya - Goalpara Town Section of Rangiya Division of Northeast Frontier Railway, one Excavator cum Loader (JCB) road Vehicle dashed against the train engine at unmanned level crossing No. NN 267-C resulting into derailment of the train engine and its nine coaches, out of which five coaches capsized. 03 persons including two road users lost their lives in this accident, 5 persons suffered grievous injuries and 9 suffered simple injuries. Statutory inquiry into this incident is being conducted by the Commissioner of Railway Safety (CRS), Northeast Frontier Circle under the Ministry of Civil Aviation. As per the preliminary report of CRS, the accident was caused due to gross negligence of the road vehicle driver, who did not stop at the stop board provided at Level Crossing Gate in the face of approaching train before crossing the railway track as required of him under section 131 of the Motor Vehicles Act, 1988. Accordingly, the cause of the accident has been attributed to 'Failure of persons other than Railway Staff.

(e) and (f) An amount of Rs. 5 lakhs has been announced as ex-gratia to the next of kin of the deceased and Rs. 10,000/- to simple injured in the incident of side collision of Train No. 14055 Up Brahmputra Mail on Malda Division of Eastern Railway on 11.01.2012. An amount of Rs. 15,000/- has been paid as ex-gratia to the next of kin of the deceased railway passenger and Rs. 5000/- to each grievously injured railway passenger and Rs. 500/- to each simple injured railway passenger in the unmanned level crossing incident on Rangiya Division of Northeast Frontier Railway on 03.02.2012. Compensation is additionally payable to the railway passengers of the above accidents on the basis of claims to be filed by them in the Railway Claims Tribunal (RCT) and decrees to be awarded by the Tribunal.

Fertilizer plants in West Bengal

- *154. SHRI TAPAN KUMAR SEN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
 - (a) the status of CBM based new fertilizer plant in West Bengal;
 - the status of revival of Durgapur and Haldia Fertilizer Plants of HFCL;
- whether reports of shortage and black market of fertilizer in West Bengal are being look into by Government; and
 - (d) if not, the reasons therefor?